

Filing under list of Stakeholders under regulation 31(2) of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: LIZ TRADERS AND AGENTS PVT LTD; Date of commencement of liquidation: 05/09/2022 (Order received on 22/09/2022); List of stakeholders as on: 10/05/2023

(Amount in ₹)

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification (in Crore)	Details in Annexure	Remark, if any
		No. of claims	Amount in Crore	No. of claims	Amount In Crore					
1	Unpaid insolvency resolution process costs				--				NA	
2	Liquidation costs incurred till date	--	--	--	--				NA	
3	Secured financial creditors	1	157.85	1	157.85	--	--	--	1	
4	Unsecured financial creditors	3	342.65	2	339.33	--	3.32	--	2	
5	Operational creditors (Workmen)	--	--	--	--	--	--	--	3	
6	Operational creditors (Employees)	--	--	--	--	--	--	--	4	
7	Operational creditors (Government Dues)	--	--	--	-	--	--	--	5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	--	--	--	--	--	--	--	6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	--	--	--	--	--	--	-	7	
Total		4	500.51	3	497.19	--	3.32			

FCA Mrudula Brodie –Liquidator
(IP Reg.no. IBBI/IPA-001/IP-P01702/2019-2020/12681)

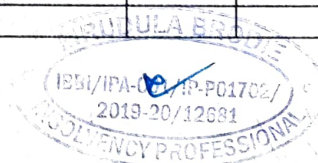


Annexure-1

**Name of the corporate debtor: LIZ TRADERS AND AGENTS PVT LTD; Date of commencement of liquidation: 05/09/2022 (Order received on 22/09/2022);
List of stakeholders as on: 10/05/2023**

List of secured financial creditors (Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that maybe set off	Amount of claim rejected	Amount of claim under verification	
		Date of receipt	Amount claimed (Amount in Rs)	Amount of claim Admitted (Amount in Rs)	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee					% share in total amount of claims admitted
1.	IFCI Limited	13/10/22	157,85,61,396.68	157,85,61,396.68	Secured	157,85,61,396.68	NO	Land admeasuring 40.47 acres situated at South Paravoor, Taluk Kollam, District Kollam, Kerala-691301 owned by Kalpatharu Resorts Pvt Ltd. Land admeasuring 36.45 acres situated at South Paravoor, Taluk Kollam, District Kollam, Kerala-691301 owned by Tulip Hotels Pvt Ltd FDR amounting to Rs. 31 lacs.	205,00,00,000	31.53%	NIL	NIL	NIL	IFCI Limited have not relinquished its rights to the liquidation estate under section 52 of IBC, hence classification will be as per section 53 of IBC.
	Total		157,85,61,396.68	157,85,61,396.68		157,85,61,396.68								

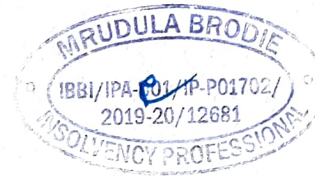


Annexure-2

Name of the corporate debtor: LIZ TRADERS AND AGENTS PVT LTD; Date of commencement of liquidation: 05/09/2022 (Order received on 22/09/2022);
List of stakeholders as on: 10/12/2022

List of unsecured financial creditors (Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amt of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	Bank of Baroda	7/10/22	306,83,95,953.17	306,83,95,953.17	Unsecured	306,83,95,953.17	61.13%	NIL	21.29 lacs	NIL	NIL	CD had given Corporate Guarantee on the Credit facilities sanctioned to Cox & Kings Limited of Rs. 175 Cr
3	Xander Finance Private Limited	02/11/22	32,49,66,873	32,49,66,873	Unsecured	30,00,00,000	6.49%	NIL	NIL	NIL	NIL	Deed of personal Guarantee dated 18/11/2016 executed by Ms. Urrshilla Kerkar
4	Sneh Sadan Traders and Agents Limited (Under Liquidation)	19/10/22	3,32,18,251	--	Unsecured	--	NIL	NIL	NIL	3,32,18,251	NIL	Queries has been raised by the Liquidator and mailed to Liquidator of Sneh Sadan Traders and Agents Limited but no reply received till date.
Total			3426581077.17	3393362826.17		--				3,32,18,251		



Annexure-3

Name of the corporate debtor: LIZ TRADERS AND AGENTS PVT LTD; Date of commencement of liquidation: 05/09/2022 (Order received on 22/09/2022);
List of stakeholders as on: 10/05/2023

List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of workman	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
-----NIL-----													



Annexure-4

Name of the corporate debtor: LIZ TRADERS AND AGENTS PVT LTD; Date of commencement of liquidation: 05/09/2022 (Order received on 22/09/2022);
List of stakeholders as on: 10/05/2023

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
-----NIL-----													



Annexure-5

Name of the corporate debtor: LIZ TRADERS AND AGENTS PVT LTD; Date of commencement of liquidation: 05/09/2022 (Order received on 22/09/2022);
List of stakeholders as on: 10/05/2023

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)					
-----NIL-----													



Annexure-6

Name of the corporate debtor: LIZ TRADERS AND AGENTS PVT LTD; Date of commencement of liquidation: 05/09/2022 (Order received on 22/09/2022);
List of stakeholders as on: 10/05/2023

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks,if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee					
-----NIL-----													



Annexure-7

Name of the corporate debtor: LIZ TRADERS AND AGENTS PVT LTD; Date of commencement of liquidation: 05/09/2022 (Order received on 22/09/2022);
List of stakeholders as on: 10/05/2023

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted
-----NIL-----															

